- (c) if so, the details thereof;
- (d) the percentage of National income invested in infrastructure during the last 10 years; and
  - (e) whether there is any decline in such percentage?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATRAYA): (a) Urban Development being a State subject, it is the responsibility of the State Governments and Urban Local Bodies to plan, implement and provide adequate funds for improving the infrastructure in urban areas. However, financial assistance for creation of such infrastructure is being provided to State Governments/UTs under various Centrally sponsored Schemes, such as Integrated Development of Small and Medium Town (JDSMT), Mega City, Urban Mapping, Accelerated Urban Water Supply Programme, Low Cost Sanitation Programme.

- (b) and (c) To attract private/corporate sector participation in urban infrastructure and enable more investment in such project, Solid Waste Management and Water Treatment have been added to the definition of infrastructure for benefits under Income Tax Act and investments in public companies providing long term finance for such urban infrastructure and included as approved investments for charitable trusts.
- (d) and (e) The information is being collected and will be laid on the Table of the Sabha.

## **HUDCO Loan for Hospital Complex at Bangalore**

- 4537. SHRI K.C. KONDAIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the total amount of loan given by HUDCO to Sri Jayadeva Institute of Cardiology for the construction of new Hospital Complex in Bangalore;
  - (b) the amount, so far, released;
- (c) Whether HUDCO has received any proposal for loan from the Karnataka Government for the construction of new Hospital Complex of Vijayanagar Institute of Medical Sciences, Bellary;
  - (d) if so, the amount of loan sought for; and

(e) the amount, sanctioned if any?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SUKHDEV SINGH DHINDS A): (a) and (b) Housing & Urban Development Corporation Ltd. (HUDCO) has sactioned a loan of Rs. 32.00 crore to Shri Jayadeva Institute of Cardiology for the construction of 530 bed new hospital complex at Bannerghatta Road, Bangalore (Karnataka). An amount of Rs. 20.00 crore has been released so far against the sanctioned loan.

- (c) No, Sir.
- (d) and (e) Question does not arise.

## Activities of Jhuggi Mafia in Delhi

†4538. PROF. RAM GOPAL YADAV:

## SHRI RAMA SHANKER KAUSHIK:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the pictorial news-item published in the Dainik Jagran, dated 7th April, 2000 captioned "Ab DDA ki harit patti ko nigalne ke taiyari meinjuta jhuggi mafia
  - (b) if so, the reaction of Government thereto;
- (c) the reasons for not taking action against the persons involved in such indiscriminate colonization of jhuggies; and
- (d) whether Government have formulated any programme to remove the problems resulting from the growing jhuggi clusters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATRAYA): (a) to (c) Yes, Sir. However, DDA has reported that the jhuggi clusters near school block in Mandavali area and Geeta colony, as mentioned in the news-item, are not on DDA land. Regular demolition programmes are carried out by the DDA to remove encroachments on their lands.

(d) There is a laid down three-pronged strategy being implemented by the Government of NCT of Delhi to deal with the JJ clusters in Delhi. Further, Government have been insisting upon all land-owning agencies to protect their lands from encroachments.

<sup>†</sup> Original notice of the question was received in Hindi.